

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 138 OF 1998

Applicant(s) Nathu Lal Aswami Respondent(s) U.O.I & etc.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
28 $\frac{8}{98}$ <i>Copn of order sent to Pet by Regd AD vide no 341 dt 27/9/98</i> <i>A.D. attached in y hand 6/10/98</i> <i>A.P. A. Hachal 6/10/98</i>	None present for the applicant even in the second round. The O.A. is dismissed in default for non-prosecution on the part of the applicant. <i>Gopal Singh</i> Gopal Singh Adm. Member <i>Gopal Krishna</i> Gopal Krishna Vice Chairman